

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 10.7.2015

CP No.291/00002/2015 (OA No.291/00160/2014)

Mr. S.S.Ola, Counsel for the applicant.

Mr. Anupam Agarwal, Counsel for respondents.

Ld. Counsel for the applicant seeks permission to withdraw the OA.

Permission is granted to withdraw the OA. The OA is dismissed as withdrawn with the liberty to reagitate the issue by filing a fresh OA, if required.

In view of the withdrawn of the OA, the C.P. stands dismissed.

(Mrs. Ranjana Chowdhary)
Member (A)

(Justice Harun-Ui-Rashid)
Member (J)

| Adm/